

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'B(SMC)' BENCH, KOLKATA**

Before Shri P.M. Jagtap, Vice-President (KZ)

**I.T.A. No. 2700/KOL/2018
Assessment Year: 2013-2014**

Income Tax Officer,.....Appellant
Ward-5(4), Kolkata, Aayakar Bhawan,
P-7, Chowringhee Square, Kolkata-700 069

-Vs.-

M/s. Vasundhara Holdings Limited,.....Respondent
6, Lyons Range, 1st Floor, Kolkata-700 001
[PAN: AABCV 0689 G]

Appearances by:

Shri Amitava Bhattacharya, Addl. CIT, Sr. D.R., for the Appellant
Shri N. Majunder, A.R., for the Respondent

Date of concluding the hearing : May 06, 2019

Date of pronouncing the order : May 06, 2019

O R D E R

Per Shri P.M. Jagtap, Vice-President (Kolkata Zone):-

This appeal is preferred by the Revenue against the order of Id. Commissioner of Income Tax (Appeals)-2, Kolkata dated 12.10.2018 and the solitary issue involved therein relates to the deletion by the Id. CIT(Appeals) of the disallowance of Rs.2,55,554/- made by the Assessing Officer under section 14A of the Income Tax Act, 1961.

2. Although at the time of hearing, adjournment has been sought on behalf of the assessee, it is observed that the tax effect involved in this appeal of the Revenue is less than the monetary limit of Rs.20,00,000/- fixed by the CBDT vide Circular No. 3/2018 dated 11.07.2018 for filing the appeal before the Tribunal and this position clearly evident from the ground raised by the Revenue in this appeal is not disputed by the Id. D.R. Since the said Circular issued by the CBDT is made applicable to all the

pending appeals also, I treat this appeal of the Revenue as not maintainable on account of low tax effect and dismiss the same.

3. In the result, the appeal of the Revenue is dismissed.

Order pronounced in the open Court on May 06, 2019.

**Sd/-
(P.M. Jagtap)
Vice-President (KZ)**

Kolkata, the 6th day of May, 2019

- Copies to :*
- (1) Income Tax Officer,
Ward-5(4), Kolkata, Aayakar Bhawan,
P-7, Chowringhee Square, Kolkata-700 069**
 - (2) M/s. Vasundhara Holdings Limited,
6, Lyons Range, 1st Floor, Kolkata-700 001**
 - (3) Commissioner of Income Tax (Appeals)-2, Kolkata,**
 - (4) Commissioner of Income Tax- ,**
 - (5) The Departmental Representative**
 - (6) Guard File**

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.